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The High Court of Kerala

Kochi- 682 031  
Dated-01.08.2019

Proceedings

High Court establishment-filling up of vacancy in the category of Filing Scrutiny Officer, High Court on temporary basis- orders issued.

- Read: 1. Rule 21 of the Kerala High Court Service Rules, 2007.  
2. High Court proceedings No.A5- 7584/2019 dated 26.7.2019.

Order No.A5-55277/2018

Sri.Biju T.V.,(PEN 123671), Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 now working as Munsiff-Magistrate in the Kerala Judicial Service, is given notional appointment as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis under the Rule read(1) above, vice Sri.C.K.Srinivas, Filing Scrutiny Officer, retired on superannuation from the High Court Service, as per the High Court proceedings read (2) above. Sri.Biju T.V. is allowed to continue as Munsiff-Magistrate in the Kerala Judicial Service.

Smt.Sajida V.A.,(PEN 123704) Section Officer (H.G)/Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 is appointed by transfer as Filing Scrutiny Officer, High Court in the scale of pay of Rs.42500-87000 with a compensatory allowance of Rs.1000/- per month on temporary basis under the Rule read(1) above, vice Sri.Biju T.V. allowed to continue as Munsiff-Magistrate in the Kerala Judicial Service. Smt.Sajida V.A., will hand over the charge of Section Officer (H.G)/ Court Officer (H.G) to Sri.Padmasanan Nair S., Section Officer (H.G) / Court Officer (H.G), High Court and will take charge as Filing Scrutiny Officer from Sri.G.Sreekumar, Filing Scrutiny Officer, High Court forthwith.

(By Order)

A handwritten signature in black ink, appearing to read "P.G. Ajithkumar".

P.G.Ajithkumar  
Registrar (Subordinate Judiciary)  
Registrar General – in charge

A small handwritten mark or signature, possibly initials, located below the name of the Registrar.

To

- The Officers concerned.
- Sri.Biju T.V., Munsiff-Magistrate, Sasthamkotta.  
(Through the , District Judge,Kollam)
- The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)
- The Joint Registrars, High Court.
- The Deputy Registrars and Assistant Registrars concerned, High Court
- The Confidential Assistants to the Registrars and  
the Additional Registrar(General Administration), High Court
- The G(Accounts-I & III) Sections, High Court
- ✓The I.T.Section, High Court (**For publishing in the High Court Website**)
- The A1, A3, A4, A6, A7 and A8 Seats, High Court

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The Administrative Records Section, High Court  
The File/Stock File.